

IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT AKALABURAGI.

NOTIFICATION

DATE: 25/04/2017.

- Sub:- **Selection of candidates for "STENOGRAPHER" posts - reg.**
Ref:- 1) District & Sessions Court, Kalaburagi Notification
No.DCK/ADMN/01/2017, dated: 30.01.2017 & Corrigendum
Notification Dated: 21.02.2017.
2) Karnataka Sub-ordinate Courts (Ministerial & other posts)
(Recruitment) (Amendment) Rules, 2007.

STENOGRAPHER (MAIN LIST)

LOCAL CADRE

(HYDERABAD - KARNATAKA (371-J) REGION)

Sl. No.	Appln. No.	Name and address of the candidate selected	Date of Birth	Final % of Marks	Selected Category
1	DCK1704STG00071	Sri.Basava S/o Shivakumar Bali, H.No.4-657 Maktampur, Kalaburagi-585101.	12.01.1997	63.85	GM
2	DCK1704STG00072	Smt.Meenakshi.H. D/o Veerabhadrapa H., R/o H.No.79, Ganesh Nagar, Gulbarga	01.10.1985	57.81	SC(W)

Note:- **Appointment of candidates selected is subject to Antecedent Report from the concerned Police Authority, Validity Certificate of the Eligibility Certificate issued under Article 371(J) from concerned Authorities and the candidates selected under Reserved Categories is subject to obtaining Caste Validity Certificate (Sindhutva Pramana Patra) from the concerned authorities.**

25.04.2017.
Kalaburagi.

Sd/-
(B.V.Patil)
Prl.District & Sessions Judge,Kalaburagi.